

**MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR**

**CAUSE – LIST 20.02.2016**

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE P/etitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Rajendra Dadich , Advocate,	S.B.Civil Misc.Tr.Pet.No.110/2015,Smt. Suman V/s Ashok Kumar	Mr.Arjun Purohit & Ismieal Serani	Mr.Jaswant Suttar
02.	Shri B.S.Sadhnu , Advocate,	S.B.Criminal Misc.Pet.No.2922/2012, Kalyan Mal Jain & Ors V/s State & Ors.	Mr.Kalu Ram Bhati	Mr.AK.Dhobel & H.M.Saraswat& J.P.Bishnoi
03.	Shri R.R.Nagori,Sr.Adv	S.B.Criminal Rev.Pet.No.741/2015,Naresh Kumar V/s State & Ors.	Mr.Rakesh Matoria	Mr.Pankaj Sharma
04.	Shri D.S.Udhawat , Advocate	S.B.Civil Misc.Tr.Pet.No.98/2015,Smt. Joyti V/s Gajendra@Rajendra	Mr.Naresh Khati	Mr.....
05.	Shri Dhanpat Choudhary,Advocate	S.B.Civil Misc.Tr.Pet.No.108/2015, Monika V/s Rupesh	Mr.Sandeep Shah	Mr.Hari Shankar Tak
06.	Dr.Pratistha Dave,Advocate	S.B.Civil Misc.Tr.Pet.No.Meena Prajapat V/s Hastimal	Mr.D.L.Rawala & M.A.Rao	Mr.N.D. Nimbawat

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR

" Help The Needy -- Timely Help May Create History "